

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Appeal No. 59 of 2013 (SZ)**

Applicant(s)	Vs.	Respondent(s)
Shri. Vijayaraghava Reddy		1) Graphite India Limited, Bangalore
2) Mrs. Ruchi Tandon, Bangalore		2) The Member Secretary, Karnataka State Pollution Control Board, Bangalore
3) Mrs. Nivedita Gouda, Bangalore		3) The Chief Environmental Officer, Bangalore East, Karnataka State
4) Mrs. Madhavi Govindarajan, Bangalore		
5) Ms. Neelima Gandepally, Bangalore		
6) Mrs. Suvarna Shanbag, Bangalore		Pollution Control Board, Bangalore
7) Mrs. Usha Balakrishnan, Bangalore		4) Boni Varghese K. Oommen, Karathalli, Bangalore
8) Mr. N. Ramesh, Bangalore		
9) Mr. Naveen, Bangalore		5) Karnataka State Appellate Authority Bangalore and another
10) M/s. Maruthi Clothing Co., Bangalore		

Legal Practitioner for Appellant

Legal Practitioner for Respondents

Shri Clifton D' Rozario
Raghupathi & Maitreyi Krishnan

Smt. Pushpa Menon for R-1
Shri T.K. Bhaskar, for R-2 and R-3
M/s. Law Square for R-6
M/s. VHVK Law Partner for R4

Appeal No. 60 of 2013 (SZ)

Applicant(s)	Vs.	Respondent(s)
Shri. Bony Verghese K Oommen		1) Graphite India Limited, Bangalore
		2) The Member Secretary, Karnataka State Pollution Control Board, Bangalore
		3) The Chief Environmental Engineer, Bangalore East Karnataka State Pollution Control Board, Bangalore
		4) Graphite India Limited Employees Union Bangalore

Legal Practitioner for Appellant

Legal Practitioner for Respondents

M/s. VHVK Law Partners

Smt. Pushpa Menon for R1
Shri T.K. Bhaskar for R-2 and R-3
M/s. Law Square for R-4

Appeal No. 20 of 2014 (SZ)

Appellant(s)	Vs.	Respondent(s)
Vijay Raghav Reddy Bangalore		M/s. Graphite India Ltd Bangalore and others
Legal Practitioners for Appellant(s) Shri Clifton D' Rozario		Legal practitioners for respondent(s) Smt. Pushpa Menon for R1

Raghupathi & Maitreyi Krishnan

Shri T.K. Bhaskar for R-2 and R-3

Appeal No. 21 of 2014 (SZ)

Appellant(s)
Vijay Raghav Reddy
Bangalore

Vs. M/s. Graphite India Ltd
Bangalore and others

Respondent(s)

Legal Practitioners for Appellant(s)

Legal practitioners for respondent(s)

Shri Clifton D' Rozario

Smt. Pushpa Menon for R-1
Shri T.K. Bhaskar for R-2 and R-3

COMMON ORDER

Note of the Registry	Orders of the Tribunal
Item No. 10 to 13	<p>Date: 18th September, 2017</p> <p>We have heard Mr.P.S.Raman, learned Senior Counsel appearing for respondent No.1 and also learned counsel appearing for the appellants.</p> <p>The learned counsel may file their written note on or before 22.09.2017.</p> <p>The learned counsel appearing for respondent No.6 has filed brief written arguments.</p> <p>The Karnataka State Pollution Control Board has filed a note on Ambient Air Quality Report of Bengaluru City for the period from 2012 to 2017.</p> <p>....., JM (Justice Dr. P. Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>